

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1366/2019
IN
PETITION NUMBER : CP/1408/2019
NAME OF THE PETITIONER : Simpson & Company Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 66 of CA, 2013

ORDER

Counsel for the Applicant is led by Learned Sr. Counsel Mr. P.H. Arvind Pandian. Ld. Counsel Mr. K. Venkata Varadhan for the Respondent is present. Ld. Counsel Mr. Kaushik Chatterjee and Mr. Karthik Seshadri (Objectors) are present.

Heard all the parties. **Order Reserved.**

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs